


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU

ORDER

No. 191/Acctt.
Date: 02/9/21

Ms. Renu Dogra, Sub Judge, Jammu is hereby permitted to leave the station on 06.09.2021 for recording her statement before the enquiry officer i.e. Pr. Distt. & Sessions Judge, Bhaderwah on 07.09.2021. Therefore, City Judge, Jammu shall look after the routine work of the court of the Sub Judge, Jammu till the Presiding Officer of that court resumes her duty.


(M. L. Manhas)
Pr. Distt. & Sessions Judge
Pr. District & Sessions Judge
Jammu
Date:- 02/9/21

No:-2341-46/PDSJ/J

Copy to the:-

1. Registrar General, High Court of J&K at Jammu/Srinagar for information.
2. Secretary to Hon'ble Mr. Justice D. S. Thakur, (Administrative Judge for Jammu District) High Court of J&K, for the information of His Lordship.
3. CJM Jammu for information.
4. Sub Judge, Jammu, for information.
5. City Judge, Jammu for information and compliance
6. Office Copy for record
7. e-Court for uploading the same on official website.


Chief Administrative Officer
Pr. Distt. & Sessions Court

Chief Jammu
O/o Pr. District & Sessions Court
JAMMU